

2017
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 1069 - A

Dated, Calcutta, the 7th March, 2017

**From : Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) **The District Judge of all Districts including Andaman & Nicobar Islands.**
- 2) **The Chief Judge, City Civil Court, Calcutta**
- 3) **The Chief Judge, City Sessions Court, Calcutta**
- 4) **The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) **The Secretary, Judicial Department, Govt. of West Bengal**
- 6) **Members of the Registry, The Hon'ble High Court at Calcutta.**
- 7) **Director, West Bengal Judicial Academy.**

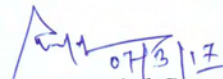
Sub. : Filling up of the post of Registrar in National Company Law Appellate Tribunal (NCLAT) on deputation basis.

Sir,

With reference to the subject captioned above, I am directed to inform that a Vacancy circular bearing No. 10/10/2016-NCLAT dated 22.02.2017 as received from the National Company Law Appellate Tribunal (NCLAT) alongwith its enclosures, has been **uploaded** in the website of the Hon'ble Court (prescribed proforma may also be obtained from the website : www.nclat.nic.in) for information of all the Judicial Officers fulfilling the requisite eligibility criteria for the post of **Registrar in National Company Law Appellate Tribunal.**

I am to request you to visit the Court's website and / or to inform the eligible and willing officers to do so and download the contents and to forward the filled in application (in prescribed format) along with requisites, if any sought for, so as to reach this Hon'ble Court on or before **21st March 2017** positively for further necessary action in the matter.

Yours faithfully,


Registrar (Judicial Service)

No.10/10/2016-NCLAT
NATIONAL COMPANY LAW APPELLATE
TRIBUNAL

3rd floor, B-4 Wing,
Pt. Deendayal Upadhyaya Bhawan,
CGO Complex, Lodi Road,
New Delhi-110 003

Dated: the 21st February, 2017

To

1. Secretary General of Supreme Court of India, New Delhi
2. Registrar Generals of all High Courts
3. Secretary, Ministry of Corporate Affairs, New Delhi

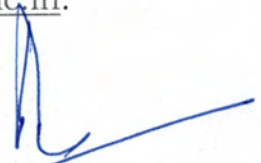
Sub: Filling up of 1 (one) post of Registrar in the National Company Law Appellate Tribunal, (NCLAT) – Inviting applications for.

I am directed to state that applications are invited in the format given in Annexure-I to fill up on deputation basis the post of Registrar in the National Company Law Appellate Tribunal, (NCLAT) constituted under Section 410 of the Companies Act, 2013. The number of vacancies, Qualification, Eligibility and Pay Band and Grade are as follows: -

Name of Post	No of Post (s)	Qualification & Eligibility	Pay Band and Grade
Registrar, National Company Law Appellate Tribunal, (NCLAT)	1 (one)	Officer of the Higher Judicial Service of a State/Union Territory.	The Officer will be allowed same pay as he is drawing by way of pay protection and 30 per cent of the salary as HRA.

2. The selected candidate will be required to serve in the NCLAT at Delhi.

3. The period of appointment, on deputation, will be generally for a period of 3 years and will be governed by the terms and conditions prescribed by the Government of India in consultation with NCLAT, as amended from time to time.
4. Maximum age limit for appointment on deputation is 56 years.
5. Applications, in duplicate, in the prescribed proforma (Annexure-I & II) complete in all respects may be sent to Registrar, National Company Law Appellate Tribunal, 3rd floor, Pt. Deendayal Upadhyaya Bhawan, CGO Complex, Lodi Road, New Delhi 110003, through proper channel by 7th April, 2017.
6. You are requested to bring the above vacancy to the notice of Officers of Higher Judicial service.
7. The prescribed proforma for the application may also be downloaded from the NCLAT website <http://nclat.nic.in>.



(Umesh Chandra)
Deputy Registrar
Tel.011-24306837

ANNEXURE-I

FORMAT OF APPLICATION

Attested copy
of passport
size
photograph
to be pasted

1	Name in Full (IN BLOCK LETTERS)					
2	Post Applied for					REGISTRAR, NCLAT
3	Date of Birth					
4	Date of Superannuation					
5	Service to which you belong					
6	Whether SC/ST/OBC (Attested copy of the relevant certificate to be attached)					
7	Office address i) Tel. No. ii) Fax number					
8	Correspondence address i) Tel. No. (Res, Mobile) ii) Fax no. iii) Email id (mandatory)					
9	Permanent Address					
10	Present pay with Pay band and Grade pay					
11	Educational Qualifications (Matric onwards)					
	Exam passed	Name of the University /Institute /Board	Year of passing	Duration of course	Subjects	Percentage of mark (Mention distinction, if any)

12	Details of experience in chronological order, in handling judicial work				
13	Nature of present employment i.e., Permanent/ad-hoc/temporary				
14	In case the present employment is held on deputation, please state: a) The date of initial appointment b) Period of appointment with address c) Name of the parent office/organisation				
15	Any other information, applicant wants to furnish:				

It is certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

Place:

Date:

(Signature)

Name _____

Certificate to be furnished by the Employer/Head of office/Forwarding authority)

Certified that the particulars furnished by _____ are correct and he/she possesses educational qualifications and experience mentioned in vacancy circular. It is also certified:-

- (i) That there is no vigilance/disciplinary case or criminal case pending or contemplated against Shri/Smt/Ms _____
- (ii) That his/her integrity is certified
- (iii) That his/her CR/APAR dossier in original is enclosed/photocopies of the ACRs/APAR for the last five years duly attested by an officer.
- (iv) "That no major/minor penalty has been imposed on him/her during the last ten years"-or- list of minor/major penalties imposed on him/her for the last ten years is enclosed.
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement.

Signature _____

Name and Designation _____

Tel. No. _____

Place:

Date:

List of enclosures:

1

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